Declaration of Assets and Liabilities

Year 2020-2021

I, JAY PRAKASH DUBEY, Son/Daughter of LATE RAM SAKAL DUBEY, aged 46, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Sr.	Description	Self	Spouse Jyoti Kumari	Dependant-1 Jyotasana	Dependant-2 Krish Raj	Dependant-3 Etc. Name
(i)	Cash	Rs. 1000/-	Rs. 5000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/c- Rs. 40000/- BOB Saving A/c- Rs. 6,000/- S.B.I. R/D A/c- 30000/- P.A.	S.B.I Saving A/c 10000/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	1.LIC P. No515435673 Premium Rs.9168/- 2.LIC P. No513289646 Premium Rs.3328/- 3.LIC P.No528039723 Premium Rs.5408/-	LIC P. No 517822703 Premium Rs. 3843/-	NIL	LIC P.No 82929510 Premium Rs. 26033/-	
(v)	Motor Vehicles (details of make, etc.)	Passon XPRO bike (2019)	NIL	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-10 Gram Value-40000/-	Gold-200 Gram Value- Rs. 8,00,000/- Silver-250 Gram Value- Rs. 15,000/-	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Home applainces- Rs. 20000/-	Home applainces- Rs. 30000/-	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Undivided (Ancestral)	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	I.Mouja Chitkohara Khata No136 Khesra- 1134 Area-1 Kathha, Value-25,00,000/- 2-Mouja Pandeypur Khata No73 Area-I Kathha Value 8,00.000/-	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral property	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL Probable	NIL	NIL	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.05.2015
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also	2019-20 (27,163/-)	
	indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoAMSPD8134A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	1112	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1136

Gender :- M (M/F)

Date of Birth :- 12031976

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Jay (Franash Dub

Name of Employee : Jay Prakash Dubey

Place: PATNA Designation : Assistant

Date: 17./02/2021 Department : BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.